

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

STARRED QUESTION NO:213  
ANSWERED ON:08.12.2011  
SURVEY FOR NIRMAL GRAM PURASKAR  
Gandhi Shri Feroze Varun;Mitra Shri Somendra Nath

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) the details of payment made to the agencies conducting survey in Nirmal Gram Puraskar (NGP) applicant villages in the country, State-wise;
- (b) the details of villages recommended for and awarded NGP during each of the last three years and the current year, State-wise;
- (c) whether the Government proposes to review the guidelines for NGP and to make it more effective and result oriented; and
- (d) if so, the details thereof, alongwith the funds released by the Government under the scheme during the said period, State-wise?

**Answer**

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in the reply to parts (a) to (d) of the Lok Sabha Starred Question No. 213 admitted for reply on 08.12.2011.

- (a) The details of payment made to the agencies conducting survey in Nirmal Gram Puraskar (NGP) 2011 applicant villages in the country, State-wise during the current year are at Annexure-I.
- (b) The details of Gram Panchayats recommended for and awarded NGP during each of the last three years, State-wise are at Annexure-II. The awards for this year have not been declared.
- (c) &(d) NGP is a national scheme and its guidelines are revised from time to time based on experiences gained in the past and feedbacks received from various stakeholders including States, keeping the same broad criteria to make it more effective and result oriented. The funds released by the Government as award money under NGP during last three years, State-wise, is at Annexure-III. No funds have been released during the current year.